

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.1990/1997  
M.A. NO.1953/1997  
M.A. NO.1956/1997

(2)

New Delhi this the 28th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Alok Kumar Agrawal  
Son of K. L. Aggarwal,  
R/O Room No. 113,  
J.R.D. Hostel,  
G.T.B. Hospital, Shahdara,  
Delhi-110095.
2. Dr. Seema Dhir Khanna  
W/O Dr. Sudeep Khanna,  
R/O G-76, Sarita Vihar,  
New Delhi-110004. .... Applicants

( By Shri Subramonium Prasad, Advocate )

- Versus -

1. Government of National Capital  
Territory of Delhi through  
The Principal Secretary,  
Medical and Family Welfare,  
5, Sham Nath Marg,  
Delhi-110054.
2. The Medical Superintendent,  
G.T.B. Hospital, Shahdara, .... Respondents  
Delhi-110095.

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Learned counsel for the applicants wants to  
withdraw this application under Section 19 of the Act.  
Accordingly, it is hereby dismissed as withdrawn.

*KM*  
( K. M. Agarwal )  
Chairman

*S. P. Biswas*  
( S. P. Biswas )  
Member (A)

/as/